

Shastri Bhawan, New Delhi,
Dated, 1st May, 2017

ORDER

The President is pleased to engage Shri Abhimanyu Singh, Advocate as Additional Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the District & Subordinate Courts, Bhopal (**Madhya Pradesh**), with immediate effect for a period of three years from the date of this order or until further orders, whichever is earlier:

DISTRICT & SUBORDINATE COURTS, BHOPAL (MADHYA PRADESH)

ADDITIONAL STANDING GOVERNMENT COUNSEL

Name of Advocate	Contact details	Enrollment Number
ABHIMANYU SINGH	C-339, Sector-C, Sahapura, Bhopal-402039 Mob: 7073077770 Email: robin007k2000@yahoo.com	R/1397/2013

- The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this order will follow.



(R. K. Srivastava)
Deputy Legal Advisor

Copy for information to:-

- PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- Shri Jinender Kumar Jain, Asstt. Solicitor General of India, Madhya Pradesh High Court, at Jabalpur (M. P.).
- Shri Deepak Rawal, Asstt. Solicitor General of India, Madhya Pradesh High Court, Indore Bench.
- Shri Anand Soni, Asstt. Solicitor General of India, Madhya Pradesh High Court, Indore Bench.
- Shri Vivek Khedkar, Asstt. Solicitor General of India, Madhya Pradesh High Court, Gwalior Bench.
- Office of the District & Sessions Judge, Bhopal (Madhya Pradesh).
- The Accountant General for the state of Madhya Pradesh, for information.
- Shri Abhimanyu Singh, Addl. Standing Govt. counsel at the address as mentioned above.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
- Guard File/Judicial Section with 5 spare copies.



(D. Srivastava)
Section Officer (Judicial)
Tel. 011-23384945